

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-775/ND/2020**

**IN THE MATTER OF:
M/s. Swastik Pipe Ltd.**

...PETITIONER

Vs.

M/s. PSR Aqua and Engineers Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 23.11.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Sanjay Jain and Ms. Chetna
Bisht, Adv.**

For the Respondent/ Corporate-debtor :Ms. Meenakshi Jyoti, Adv.

ORDER

Heard the arguments advanced made by the learned counsel for both the parties. Learned counsels are directed to file their written submissions on the points which they have argued today. Ten days time is granted at the request of counsels for filing their written arguments. Order in this matter is reserved.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**